

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Ashok Gupta  
Vs  
Coromandel Granites India Ltd

**MAIN PETITION NUMBER** : CP(IB)/25(CHE)2023  
**(IA/MA) APPLICATION NUMBERS**

IA/934(CHE)/2024

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**ORDER**

Present: Ms. Vijayakumari Natarajan, Ld. Counsel for Applicant/RP.  
Mr. Vinay for Respondents.

This is an application under Section 49 of IBC, 2016.

Another application vide IA/857/2024 under Section 45 is stated to be listed on  
07.06.2024.

Ld. Counsel for Respondent accepts notice. He seeks and is granted two  
weeks' time to file reply to the application.

Rejoinder, if any, be filed within one week.

List the application for hearing on **07.06.2024**.

The RP/Applicant is directed to apprise the status of the CIRP on the next date.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**